

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 234
CP-40/ND/2021

IN THE MATTER OF:

Mr. Suresh Goel Manohar Lal

... **Applicant/Petitioner**

Vs.

**M/s Photon Infrastructure Pvt. Ltd. &
Others**

... **Respondent**

Under Section: 241-242

Order delivered on 18.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

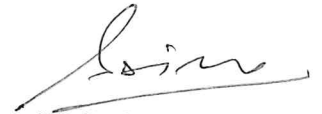
**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Arun Saxena & Mr. Saral Sharma Advocates for Petitioner, Ms. Amrita Sarkar, Adv and Mr. Vivek Singh, Adv for Respondent Nos. 3 to 6, Adv. Shankari Mishra for R2

ORDER

Renotify this case on 21.09.2021



**(T.S. SINGH)
COURT OFFICER**